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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

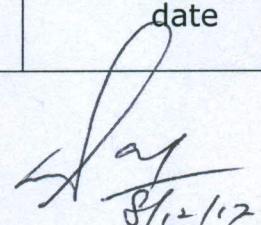
C.P No. 628/KB/2017

**Present:****Hon'ble Member (J) Shri Jinan K.R****ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company		Happy Bengal Promoters Ltd		
Under Section		14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. CA SHAH, AGARWAL

PETITIONER


  
8/12/17
**ORDER**

Ld. Pr. CA for the petitioner is present.

Petitioner has filed this petition u/s. 14(1) of the Companies Act, 2013 for conversion of public limited company to private limited company.

Petitioner is directed to comply with Rule 35 and Rule 68 of the NCLT Rules, 2016. Petitioner is further directed to serve a copy of the petition on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal and file affidavit of service within 7 days from today.

Let advertisement of the hearing of the petition be published once in English Daily "Business Standard" and

once in local Vernacular Daily "Aajkal" at least 15 days before the date fixed for hearing pursuant to Form No. NCLT 3A of the National Company Law Tribunal Rules, 2016, with necessary variations.

List on 01/01/2018.

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(Jinan K.R.)  
Member (J)